

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 1280 of 1997

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

Surja Mallick & Ors.

- VS -

Eastern Railway

For the Applicants : None

For the Respondents : Mr. M.K. Bandyopadhyay, Counsel

Date of Order : 13-04-2004

O R D E R

MR. NITYANANDA PRUSTY, JM

Nobody appears on behalf of the applicants even on second call in course of day. However, Mr. Bandyopadhyay, Ld. Counsel is present on behalf of the official respondents. On verification of record it is found that nobody appeared on behalf of the applicants on 13.3.02, 3.7.02, 7.10.02, 28.1.03, 24.3.03, 1.7.03, 23.9.03 and also on 7.1.2004. In view of above as it appears the applicants are no more interested to proceed with this case. The O.A. is accordingly dismissed for default. No costs.

Member (A)

Member (J)